

>

Title: Introduction of the Essential Commodities (Amendment and Validation) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf of Shri Sharad Pawar, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955 and to make provisions for validation of certain orders issued by the Central Government determining the price of levy sugar and actions taken under those orders and for matters connected therewith.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955 and to make provisions for validation of certain orders issued by the Central Government determining the price of levy sugar and actions taken under those orders and for matters connected therewith. "

The motion was adopted.

PROF. K.V. THOMAS: I introduce** the Bill. ...(*Interruptions*)

SHRI S. SEMMALAI (SALEM): Hon. Speaker, the AIADMK opposes the introduction of this Bill. ...(*Interruptions*)

MADAM SPEAKER: Shri Semmalai, please sit down.